Court - I Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 110, 111 & 109 of 2014

Dated : 23rd September, 2014

In the matter of:

Appeal no. 110 of 2014

SES Rajdhani Power Ltd.	Appellant(s)
Versus	
Delhi Electricity regulatory Commission	Respondent(s)

Appeal no. 111 of 2014

BSES Yamuna Power Ltd.	Appellant(s)
Versus	
Delhi Electricity regulatory Commission	Respondent(s)

Appeal No. 109 of 2014

Tata Power Delhi Distribution Ltd....... Appellant(s)VersusDelhi Electricity Regulatory Commission

..... Respondent(s)

<u>ORDER</u>

The Bench has not assembled today.

As agreed by the parties, post the matters on 17.10.2014.

COURT MASTER